

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.241/GT/2017

Subject : Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014.

Petitioner : Kanti Bijli Utpadan Nigam Limited

Respondent : BSP(H)CL & ors.

Petition No. 240/GT/2017

Subject : Petition for approval of tariff of Muzaffarpur Thermal Power Station Stage-I (2x 110 MW) from 1.4.2014 to 31.3.2019

Petitioner : Kanti Bijli Utpadan Nigam Limited

Respondents : BSP(H)CL & ors.

Date of hearing : **18.12.2018**

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri M.G.Ramachandran, Advocate, KBUNL
Ms. Poorva Saigal, Advocate, KBUNL
Mr. Abhinav Jindal, KBUNL
Shri Nishant Gupta, NTPC
Shri Shailendra Singh, NTPC
Shri Ashutosh Kr. Srivastava, Advocate, BSPHCL
Shri Rahul Kinra, Advocate, BSPHCL

Record of Proceedings

At the outset, the proxy counsel for the respondent, BSPHCL prayed that the hearing of the Petitions may be adjourned due to non-availability of the counsel appearing in the matter. This was not objected by the learned counsel for the Petitioner.

2. The Commission accepted the prayer of the respondent and adjourned the hearing of these Petitions. The Petitions shall be listed for hearing in due course for which separate notice shall be issued. The parties are directed to complete their pleadings in these petitions prior to the next date of hearing.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Law)

